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C.A.No. 1655 OF 2004  
ITEM No.15

Court No. 2

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A.No.11 in Civil Appeal No.1655/2004

CHAIRMAN-CUM-MD M/S.WESTERN CO.LTD & ANR

Appellant (s)

VERSUS

M.P.ELECTRICITY BOARD & ORS.

Respondent (s)

(With Appln(s). for early hearing )

( With Office Report )

With

I.A.No.5 in C.A.No.1656/2004, I.A.No.3 in C.A.No.1657/2004 and

I.A.No.2 in C.A.No.1658/2004 (for early hearing)

Date : 12/05/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Appellant (s)

Mr. Anip Sachthey,Adv.

For Respondent (s)Mr. Rohit K. Singh, Adv.

Mr. Sakesh Kumar, Adv.

Mr. D.K. Sinha, Adv.

Mr. Satish K. Agnihotri,Adv.

Mr. D.S. Mahra, Adv.

UPON hearing counsel the Court made the following

O R D E R

No orders.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER